

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-875(PB)/2020

IN THE MATTER OF:

M/s. Dhankalash Distributors Pvt. Ltd. Applicant/petitioner
v.
Arena Superstructures Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 19.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner Mr. Rajnish Sinha & Mr. Nikhil Jain, Advs.
For the Respondent Mr. Mr. Saket Gogia, Adv.

ORDER

Arguments heard. Orders Reserved.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.10.2020
Ritu Sharma